

for aid in connection with family planning campaign ;

(b) if so, the names of the members of the Panel ; and

(c) the reaction of Government thereto ?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):**

(a) to (c). No, Sir, the UNICEF did not set up any panel specifically for study India's plea for aid in connection with its family planning programme though it had asked its Executive Director and a Working Party to examine the general question as to how far the UNICEF should accept for consideration requests for assistance to family planning programme for individual countries interested in the subject. The consideration of this question has been deferred until the 1967 session of the Executive Board. The UNICEF at present is not w assist Family Planning Projects as such. However, they will continue to help Maternal & Child Health Projects and as India has integrated Family Planning with Maternal & Child Health & Welfare Programmes, the UNICEF assistance will be available for the total M. C. H. Programme including Family Planning.

**Irrigation from Nagarjunasagar Project**

**2652. Shri Kolla Venkaiah :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether Government propose to on from Nagarjunasagar Project this year;

(b) if so, the date from which water will be supplied;

(c) the areas to which water is to be supplied for irrigation; and

(d) the financial and other assistance given to the kisans for preparing and levelling the fields for irrigation ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :**  
**(a) Yes.**

(b) Water was let into both the Right and the Left Bank Canals on 3-8-66 on a trial basis. Formal inauguration of the canals is expected to take place shortly.

(c) Water will be supplied to an ayacut of 5.79 lakh acres of which 4.92 lakh acres will be irrigated from the Right Bank Canal and 0.87 lakh acres from the Left Bank Canal during this year.

(d) Up to the end of June, 1966 loans amounting to Rs. 4,60,75,000 were disbursed to the ryots by the Central Land Mortgage Bank, Andhra Pradesh. In addition, the Bank has also sanctioned an amount of Rs. 16,38,070 to 98 cultivators for the purchase of tractors.

**Completion of Nagarjunasagar Reservoir**

**2653. Shri Kolla Venkaiah :**  
**Shri M. N. Swamy :**

Will the Minister of Irrigation and Power be pleased to state :

(a) whether Nagarjunasagar reservoir has been completed;

(b) if not, when it will be completed;

(c) the stage of construction of the Nagarjunasagar dam at present;

(d) whether the Government of Andhra Pradesh has requested for any loan or aid for the completion of the dam this year;

(e) if so, the amount requested for; and

(f) whether it was sanctioned by Government and if so, when and if not the reasons for delay ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) Not yet.

(b) The dam will be substantially completed in 1967. Canals will be completed by 1970-71.

(c) The construction of the Dam is in steady progress. 94% of the masonry and concrete work had been completed and 86% and 50% of the earth work on right and left earth Dams respectively have also been completed.

(d) Yes.

(e) Rs. 12 crores in addition to the provision of Rs. 8.5 crores already made during the current year.

(f) The matter is under consideration.

**Report of Commissioner for Scheduled Castes and Scheduled Tribes**

2654. **Shrimati Renuka Ray:**  
**Shri D. D. Puri:**

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether Government have studied the latest report of the Commissioner for Scheduled Castes and Scheduled Tribes; and

(b) if so, the steps being taken to implement the recommendations?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). The Report is under examination.

**Ceiling on Urban Property**

2655. **Shri Kolla Venkaiah:**  
**Shri M. Malaichami:**

Will the Minister of **Planning and Social Welfare** be pleased to refer to the reply given to Unstarred Question No. 4868 on the 5th May, 1966 and state:

(a) whether Government have since examined the issues raised by the proposal of fixing a ceiling on urban property;

(b) if so, the issues examined;

(c) the decisions taken on the issues;

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(d) the time by which Government hope to finalise its decision regarding the imposition of ceiling on urban property?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) and (b). The Government have not yet completed the examination of the various issues relating to the proposal for fixing a ceiling on urban property.

(c) Does not arise.

(d) The Government could finalise its decision on the subject only after the examination of the various issues involved, has been completed.

**योजना आयोग पर किया गया खर्च**

2656. श्री रामसेवक यादव : क्या योजना तथा समाज कल्याण मंत्री यह बताते की कृपा करेंगे कि :

(क) तीसरी पंचवर्षीय योजना में योजना आयोग के कर्मचारियों के वेतन, भत्ते आदि पर कितना खर्च किया गया ;

(ख) क्या यह सच है कि इस विभाग के कुछ कर्मचारी अपना पूरा वेतन नहीं ले रहे हैं ;

(ग) यदि हां, तो उन कर्मचारियों को गत तीन महीनों में भत्ते के रूप में कुल कितनी राशि दी गई है ; और

(घ) ऐसे कितने व्यक्ति हैं जिन्हें उनके वेतन से अधिक भत्ते के रूप में राशि मिल रही है ?

**योजना तथा समाज कल्याण मंत्री (श्री अशोक मेहता) :** (क) एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया—देखिये संख्या एस टी-6819/66